NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2017

NAME OF THE PETITIONER(S)

: KRISHNAN SETHURAMAN

NAME OF THE RESPONDENT(S)

: CLOUDNOW TECHNOLOGIES PVT LTD

UNDER SECTION

: 241

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. KAJ KUMAR ZNABAKM

LOYNSEL FOR

THE PETITIONER

COUNSEL FOR K1, 2, 345

3) RabbaKARAN. G.
Jer M.G. Ramasubremanana Awards

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ORDER

Shri P.Raj Kumar, Counsel for Petitioner present. Shri Anand Sasidharan, Counsel for R1 to R3 & R5 present. Shri Prabhakaran, Counsel for R4 present. Counsel for Petitioner sought time for filing rejoinder. It has been stated by both of the parties that they are likely to convene the AGM. Both the parties may proceed to hold the AGM. Time enlarged at request for filing the rejoinder. Put up on 8/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)